THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated 30th October, 2023

No.HCM.II/242/2016-Estt/55: In continuation to this Registry's Notification No. HCM.II/242/2016-Estt/54 dated 9th October, 2023, it is hereby notified that the appointment of the following Grade I Judicial Officers of the Meghalaya Higher Judicial Service to the Super Time Scale of the Meghalaya Higher Judicial Service shall be with effect from the 10th October, 2023:

- 1. Shri Allenby M. Ripnar, MHJS,
- 2. Shri Ehboklang Kharumnuid, MHJS.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/242/2016-Estt/55-A

Dated Shillong the 30th October, 2023

Copy to: -

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for avour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Registrar (Judicial Service), High Court of Meghalaya for kind information necessary action.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information and necessary action..
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
- 9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 10. The concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Meghalaya Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre information and necessary action.
- 14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
- 15. Office File.